

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2233
TO BE ANSWERED ON 4TH MARCH, 2020**

5G NETWORKS

2233. SHRI PALLAB LOCHAN DAS:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government will allocate airwaves to all Telecom Service Providers (TSPs) for conducting trials of super fast 5G networks and if so, the details thereof;
- (b) the recommendations received by the Government from the committee under the Chairmanship of Principal Scientific Advisor (PSA) with regards to the trials and security relating to 5G network;
- (c) whether the Government is aware of the fact that introduction of 5G will lead to increased potential risks of radiation exposure and if so, the details thereof and the reaction of the Government thereto; and
- (d) the modalities set by the Government to tackle the risks of radiation exposure?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS,
HUMAN RESOURCE DEVELOPMENT AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

(a) to (d) The Committee under PSA has inter-alia recommended to decide applications of 5G trial based on the consultation with stakeholders keeping in mind the relevant social, economic and security aspects on case to case basis. Department of Telecommunications has received applications for 5G trials. Government has constituted a committee to evaluate and recommend for allocation of Spectrum to the Telecom service provider for 5G trials.

Department of Telecommunications has adopted stricter norms for safety from Electric and Magnetic Fields(EMF) emission from mobile towers in India which has been fixed to be 10 times more stringent than the safe limits prescribed by International Commission on Non-Ionizing Radiation Protection (ICNIRP) and recommended by World Health Organisation.
